

**OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE POONCH**

**Subject:- The Gender Sensitization & Sexual Harassment of Woman at  
the High Court and Subordinate Courts , of Jammu & Kashmir  
(Prevention, Prohibition & Redressal) Regulations, 2016.**

**Order**

Pursuant to Hon'ble High Court of J&K at Srinagar Notification No. 320 dated 09-05-2017 and letter No. 6619-43/GS dated 23-05-2018 regarding constitution of Gender Sensitization local complaints committee in the District Courts. As no GSLCC has been constituted in this Distt. So as per direction, in terms of Regulation 5 of the Gender Sensitization and Sexual Harassment of woman in District Poonch committee is hereby constituted in the District to be known as GSLCC to receive the complaint of Sexual Harassment of official posted in this District. Senior most Sub -Judge CJM Poonch will head of the Committee.

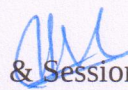
1	<b>Sub-Judge CJM Poonch</b>	Chairman
2.	<b>Mohd Younis Chauhan (Advocate)</b>	Member
3.	<b>Dheeraj Kour (Advocate)</b>	Member
4.	<b>Asma Bukhari Jr Asstt only female employee in the District</b>	Member
5.	<b>Lokinder Kumar S. O Administration</b>	Member
6.	<b>Kamini Koushal ( Distt Legal Service Authority)</b>	Member
7.	<b>Beant Kour W/O Rajinder Singh R/O W.No 10 Poonch</b>	Member

  
(Zabiir Ahmed Raza)

Pr. Distt. & Sessions Judge  
Poonch

Copy to the:-

1. Worthy Registrar General Hon'ble High Court of J&K, Srinagar for information

  
Pr. Distt. & Sessions Judge  
Poonch